

✓

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 2018/2004

New Delhi this the 23rd day of August, 2004

**Hon'ble Mr. Justice V. S. Aggarwal, Chairman
Hon'ble Shri S.A. Singh, Member (A)**

**Pankaj Sharma,
S/o late Shri Yad Ram Sharma,
R/0 436, Lodhi Road Complex,
New Delhi.**

..... **Applicant**

(By Advocate Shri M. K. Bhardwaj)

VERSUS

Union of India and Ors through :

1. **The Secretary,
Ministry of Tourism and Culture,
Shastri Bhawan, New Delhi.**
2. **The Director General,
National Museum, Department of Culture,
Janpath Road, New Delhi.**
3. **The Administrator Officer,
National Museum, Department of Culture,
Janpath Road, New Delhi.**
4. **KKS Deori,
Curator Display,
National Museum, Department of Culture,
Janpath Road, New Delhi.**

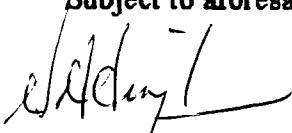
...**Respondents.**

O R D E R (ORAL)

Mr. Justice V. S. Aggarwal, Chairman

Learned counsel for the applicant states that he may be permitted to withdraw the present application with liberty to approach this Tribunal in case, any adverse order, affecting the rights of the applicant, is passed. Allowed as prayed.

2. **Subject to aforesaid, original application is dismissed as withdrawn.**


**(S. A. Singh)
Member (A)**


**(V. S. Aggarwal)
Chairman**

, 'kdr,